

- (ii) Annual Report of the Karnataka Agro Industries Corporation Limited, Bangalore, for the Year 1982-83 along with Audited Accounts and the comments of the Comptroller and Auditor General thereon.

- (2) Two statements (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (1) above.

[Placed in Library See No. LT 1630/85]

[English]

12.07 hrs.

MESSAGE FROM RAJYA SABHA

SECRETARY-GENERAL : Sir, I have to report the following message received from the Secretary-General of Rajya-Sabha :

"In accordance with the provisions of rule 127 of the Rules of Procedure and Conduct of Business in the Rajya Sabha, I am directed to inform the Lok Sabha that the Raja Sabha, at its sitting held on the 13th December, 1985, agreed without any amendment to the Aircraft (Amendment) Bill, 1985, which was passed by the Lok Sabha at its sitting held on the 5th December, 1985."

[English]

MEMBERS OF LOK SABHA (DISQUALIFICATION ON GROUND OF DEFECTION) RULES, 1985

SECRETARY-GENERAL : Sir, I beg to lay on the Table under sub-paragraph (2) of paragraph 8 of the Tenth Schedule to the Constitution of India a copy of the Members of Lok Sabha (Disqualification on ground of Defection) Rules, 1985 (Hindi and English versions) made by the Speaker under sub-paragraph (1) of paragraph 8 of the said Schedule.

[Translation]

SHRIMATI KRISHNA SAHI : Mr. Speaker, Sir, it is the question of the lives of crores of children.

(Interruptions)

MR SPEAKER : You give in writing.. (Interruptions)...

SHRIMATI KRISHNA SAHI : A number of multi-national organisations are manufacturing sub-standard baby-food. ..

(Interruptions)

[English]

MR SPEAKER : This is not the way to raise a question. Why don't you come to me ?

[Translation]

SHRIMATI KRISHNA SAHI : I have given Calling Attention Notice...

(Interruptions)

MR. SPEAKER : Who has refused you. You come to me and tell me as to what is the matter.

(Interruptions)

SHRI M.S. GILL : There is a news item which has appeared in the 'Milap' daily...

(Interruptions)

MR. SPEAKER : You come to me and explain the matter to me. ...

(Interruptions)

MR. SPEAKER : I have humbly explained the matter to you. You should try to learn and understand it. You are a new Member. You should have given it in writing. We shall find out and then take action.

(Interruptions)

SHRI M.S. GILL : We have already given in writing..

(Interruptions)